

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 56/58-59/NCLT/AHM/2016 (New)  
Co. Appeal. No. 5/58-59/CLB/MB/2014 (Old)**


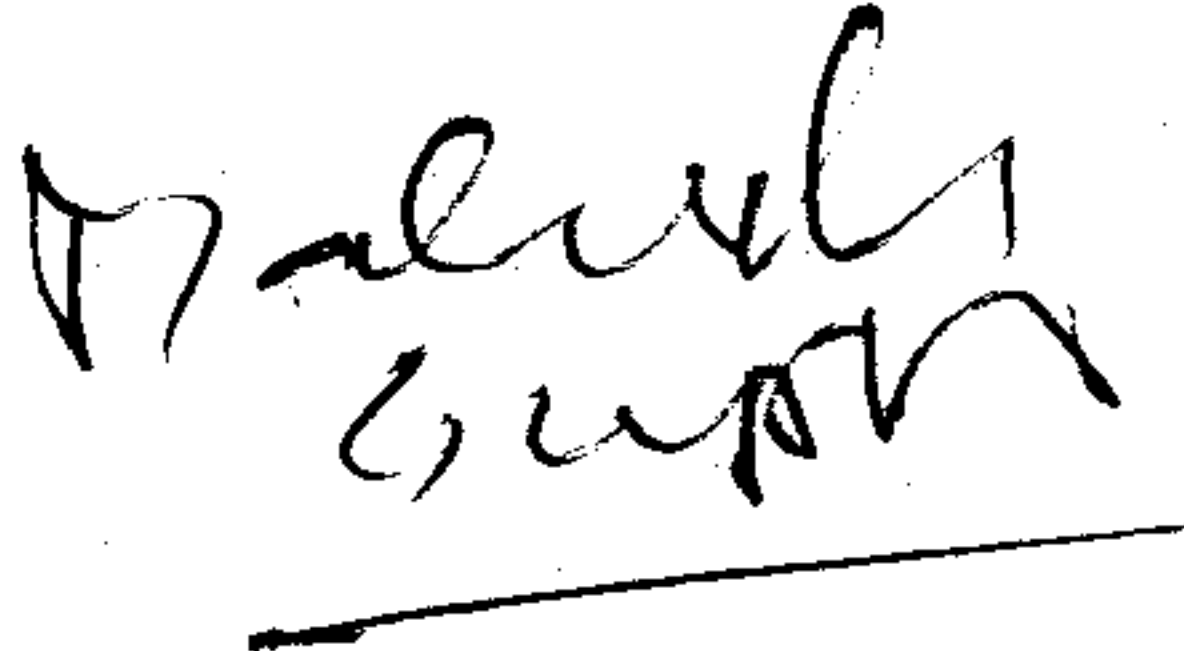
Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2018**

Name of the Company: National Multi Commodity Exchange of India Ltd.  
V/s.  
Neptune Overseas Ltd. & Ors.

Section of the Companies Act: Section 58 and 59 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	HITESH BUCH	PCS	R-1,3 & 5	
2.	MAHESH C GUPTA	PCS	Appellant N MCE	

**ORDER**

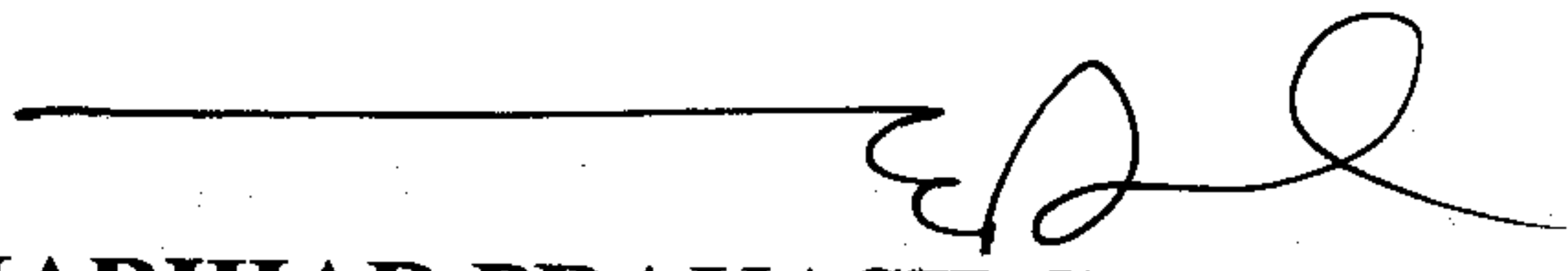
Learned PCS Mr. M C Gupta present for Appellant. Learned PCS Mr. Hitesh Buch present for Respondents No. 1, 3 and 5.

On the request of both side the matter is adjourned.

List the matter on 18.04.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 14th day of March, 2018.

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**